

**R.O.C.No.57344-A/2019-B2**



**DISTRICT JUDGE,**  
**TRANSFER & POSTING**

**NOTIFICATION No. 173 / 2019**

The Government in G.O.(Ms).No.334, Home (Courts-II) Department, dated 06.04.2017, have issued orders sanctioning the constitution of 16 Special Courts in the cadre of District Judge for trial of cases under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 in 16 Districts, including a Special Court at Namakkal:

Thiru. K.Dhanasekaran, Additional District Judge, Namakkal, is transferred and posted as Sessions Judge, Special Court for trial of cases registered under SC/ST (POA) Act, Namakkal, in the newly sanctioned Court.

**HIGH COURT OF MADRAS,  
CHENNAI,  
DATED: 01.08.2019.**

**Sd/- C.Kumarappan,  
REGISTRAR GENERAL**